(b) if so, what is the progress of the work thereon?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH) : (a) and (b) A slatement is laid on the Table of the House.

STATEMENT

Yes, Sir; in fact, two reservoirs each 105 feet high with capacities of 100,000 gallons and 50,000 gallons, were under construction. Due to certain defects found in the concrete, during the construction period, work has been suspended pending examination of samples of concrete already used in conjunction with the Central Building Research Institute, Roorkee. The progress of work on the reservoir at the time of suspension of work was 35% and 42% respectively.

SHRI NIRANJAN SINGH: May I know as to when the defects came to the notice of the Government and also as to when the samples were sent to Roorkee for examination?

SHRI MANUBHAI SHAH: The work was suspended as it was in January, 1959, and the samples were drawn some time in July and August. Since then, the work remains suspended.

SHRI NIRANJAN SINGH: It is stated in the statement that 35 per cent, and 42 per cent, respectively of the work has been completed. Is it not a fact that construction had gone up to about fifty feet when the defect came to be known?

SHRI MANUBHAI SHAH: The House will be able to appreciate the nature of the defect from the fact that the expenditure incurred on Tank No. 1 was Rs. 46,000 and on Tank No. 2, Rs. 40,000.

SHRI NIRANJAN SINGH: Who detected the defects? Is it the engineers working on the site?

SHRI MANUBHAI SHAH: Persons working on the site detected the defect.

ARREST OF PROF. RODRIGUES BY GOAN AUTHORITIES

*578. SHRIMATI SAVITRY DEVI NIGAM: Will the PRIME MINISTER be pleased to state whether Government have received any information about the arrest of Prof. Rodrigues by Goan authorities?

THE DEPUTY MINISTER OF EX-TERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Yes. It has been reported that Prof. Lucio Rodrigues had been arrested by the Portuguese authorities in Goa on the 14th May, 1960, and released on the 7th June, 1960.

SHRIMATI SAVITRY DEVI NIGAM: Have Government any information about the charges framed against Prof. Rodrigues?

SHRIMATI LAKSHMI MENON: We have no authentic information about the charges, but it is probably because of his participation in the liberation movement connected with the Portuguese territory in India.

SHRIMATI SAVITRY DEVI NIGAM: What was the nature of the punishment awarded to him? Was he tried in any court?

SHRIMATI LAKSHMI MENON: I have already said, Sir, that he was arrested on the 14th of May ana released on the 7th of June.

SHRI JAWAHARLAL NEHRU. There is no question of punishment He was realised, and he is back in Bombay. He was in Delhi a few days ago.

◆579. [The questioner (Shri Dahyabhai V. Patel) was absent. For answer, vide cols. 3061-62 infra.]

EARTH LEVELLING WORK AT THE SITE OF THE HEAVY MACHINE BUILDING PLANT

*580. SHRI P. C. MITRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) by when the earth levelling work at the site of the Heavy Machine Building plan, is expected to be completed; and

(b) whether the progress of construction works there is proceeding according to plan?

THE MINISTER OP INDUSTRY (SHRI MANUBHAI SHAH) : (a) The levelling and dressing of the site for the Heavy Machine Building Plant is scheduled to reach the final formation level this year after monsoon.

(b) Yes, Sir; the construction of factory buildings will commence as soon as working drawings in this regard are received from Messrs Prom-mashe Export, Moscow who are our technical collaborators for this Project. At present, construction work is proceeding according to schedule of a 200 roomed hostel, storage godowns, temporary offices and residential quarters.

SHRI N. SRI RAMA REDDY: May I know the number of big projects held up for want of earth-moving equipment?

SHRI MANUBHAI SHAH: That is a different question. That is too general a question, but none of our projects have been held up for want of such machines.

वांग हुन-हैंग द्वारा लिखित 'ए सिम्पिल ज्योग्राफी स्नाफ़ चाइना'

*४ ८ १. श्री नवार्बासह चौहान : क्या प्रधान मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि भारत में सर्वत्र पीपुल्स बुक हाउसों पर वांग हुन-हैंग लिखित, 'ए सिम्पिल ज्योग्राफी ग्राफ चाइना' पुस्तक स्वतंत्रतापूर्वक विक रही है, जिसमें भारत के बड़े वड़े भागों तथा नेपाल के एवरेस्ट इत्यादि को चीनी क्षेत्र में दिखाया गया है; और (ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो सरकार ने इस विषय में क्या कार्यवाही की है?

SIMPLE GEOGRAPHY OF CHINA' BY WANG HUN-HENG

◆581. SHRI NAWAB SINGH CHAU-HAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a book entitled 'A Simple Geography of China' by Wang Hun-heng in which large tracts of Indian territory and Everest etc., of Nepal are shown as Chinese territories, is being openly sold at the People's Book Houses throughout India; and

(b) if the answer to part (a) above be in the affirmative, what action Government have taken in the matter?]

t[THE DEPUTY MINISTER OF EX

वैदेशिक-कार्य उपमंत्री (ओमती लक्ष्मी एन० मेनन): (क) और (ख) जी हां, पुस्तक के मानचित्रों में पूर्वी लदाख का बड़ा भाग, पंजाब और उत्तर प्रदेश के कुछ भाग और सारा उत्तर-पूर्व सीमांत एजेंसी (नेफ़ा) क्षेत्र चीन का अंग दिखाया गया है। सी कस्टम्स ऐक्ट, १८७८ की संबद्ध व्यवस्थाओं के अंतर्गत ग्रावक्ष्यक कदम उठाए गए हैं। TERNAL AFFAIRS

AFFAIKS (SHRIMAT

LAKSHMI MENON) : (a) and (b) Yes; the maps in the book show large parts of eastern Ladakh, some parts of Pun jab and Uttar Pradesh and the whole of the N.E.F.A. as part of China. Necessary steps have been taken under the relevant provisions of the Sea Customs Act, 1878.]

श्वी नवाब सिंह चौहान : मैंने पूछा था कि क्या यह सच है कि जो पीपुल्स बुक हाउसेज हैं उनमें खुले तौर से इस पुस्तक की बिकी हो रही है और क्या सरकार ने इस बात की जांच कराई है कि इस तरीके का

†[] English translation